

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

11



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/101/(IB)/2017
NAME OF THE PETITIONER(S) : R. RAVINDRAN
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	K.M. Anand	Counsel for Petitioner	
2.	P. VALLIAPPAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Petitioner that the Company is already struck off from the MCA portal. He wanted to file a memo in this regard for which he prayed for time. At request, time is enlarged. Put up on **08.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk